- II. A copy each (in English and | plies (Department of Industrial Deve- I beg to lay on the Table : lopment), under sub-section (4) of section 30 of the Industries (Development) and Regulation) Act. 1951 :-
 - (i) Notification G.S.R. No. 2306. dated the 30th August, 1975, publishing the Industrial Undertakings (Management, Liquidation or Reconstruction) Rules, 1975.
 - (ii) Notification G.S.R. No. 559(E)/ I/DRA/30/1/75, dated the 15th November, 1975, publishing the Registration and Licensing of Industrial Undertakings (Amendment) Rules, 1975.

[Placed in Library. See No. LT-9986/76 for (i) and (ii)].

Annual Report (1974-75) and Accounts of the Indian Rare Earths Limited and Related Papers

THE MINISTER OF ENERGY (SHRI K. C. PANT): Sir, I beg to lay on the sub-section (1) of section Table, under 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers :---

- (i) Twenty-fifth Annual Report and Accounts of the Indian Rare Earths . Limited for the year 1974-75, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (ii) Reviews by Government on the working of the Company.
 - [Placed in Library. See No. LT-9997/ 76 for (i) and (ii)].
- I. Annual Report (1973-74) and Accounts of the Triveni, Structurals Limited, Allahabad and related papers.
- II. Notification Extending the National Cooperative Development Corporation Rules 1975, to the State of Sikkim.

- THE MINISTER OF STATE IN THE Hindi) of the following Notifications of MINISTRY OF INDUSTRY AND CIVIL the Ministry of Industry and Civil Sup-|SUPPLIES (SHRI A. C. GEORGE) : Sir,
 - I. (i) A copy each (in English Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act. 1956:
 - (a) Ninth Annual Report and Accounts of the Triveni Structurals Limited, Allahabad, for the year 1973-74, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon
 - (b) Review by Government on the working of the Company.
 - (ii) Statement (in English and Hindi) giving reasons for the delay in laying the Report mentioned at (i) above.

[Placed in Library. See No. LT-9988/76 for (a), (b) and (ii)],

- II. A copy (in English and Hindi) of the Ministry of Industry and Civil Supplies (Department of Civil Supplies and Cooperation) Notification S. O. No. 4294, dated the 4th October, 1975, extending the National Cooperative Development Corporation Rules, 1975 to the State of Sikkim, under sub-section (3) of section 22 of the National Cooperative Development Corporation Act, [Placed in Library. See No. LT-9989]
- I. Annual Report (1974-75) and Accounts of the Hindustan Photo Films Manufacturing Company Limited, Ootacamund and related papers.
- II. Report (1972-74) of the Second Development Council for Instruments Industry.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA) : Sir, I lay on the Table: